



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/3902/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 26th July, 2019.

Sub:- **Casual leave.**

Ref:- Letter No. DJSV/HA/I/2001/2505 dated 25.07.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 25.07.2019, as prayed for. The Addl. District and Sessions Judge, FTC No. 1, Sivasagar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/3903/A, dated 26.07.19 Pds

Copy to:

1. The Systems Analyst, Gauhati High Court.

sd/-

JT. REGISTRAR (VIGILANCE)